

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:871

ANSWERED ON:24.07.2015

Revenue to States

Mishra Shri Bhairon Prasad;Misra Shri Ajay (Teni)

**Will the Minister of FINANCE be pleased to state:**

- (a) the amount of State's share of revenue released by the Union Government, post enhancement of States revenue as per 14th Finance Commission recommendations, State-wise, scheme-wise including Uttar Pradesh during the current financial year;
- (b) whether the Government has made any assessment regarding accrual/likely accrual of benefits to the States, post revenue enhancement, including developed and backward States;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether backward States have benefited more than the developed States due to post enhancement of State's revenue, if so, the details thereof and if not, the reasons therefor; and
- (e) the other steps being taken by the Union Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(Shri Jayant Sinha)

(a) State-wise, tax-wise details of State's share of Central Taxes and duties released by the Union Government, as per 14th Finance Commission recommendations, upto July, 2015 during the current financial year is enclosed as Annexure 'A'. This is untied to any scheme.

(b)  
to

(d) 14th Finance Commission has made no distinction between Special Category States and General Category States and recommended revenue sharing keeping in view the resource position of all the States. Comparative details of releases during 2014-15 (as per 13th Finance Commission recommendation) and releases proposed during 2015-16 (as per 14th Finance Commission recommendation) is enclosed as Annexure 'B'.

(e) An amount of ` 20,000 crore has been allocated for Special Assistance by specific interventions through National Institution for Transforming India in the Budget Estimates 2015-16 under the "Grant 37-Transfer to State & Union Territory Governments".

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Annexure "A"

State wise, tax-wise details of State Share of Central Taxes & Duties as per Fourteenth Finance Commission released upto July 2015

(` Crore)

S.No. Name of State Corporation Tax Income Tax Wealth Tax Customs Duty Union Excise Duty Other taxes and Duties Service Tax Total

1	Andhra Pradesh	2142.60	1581.88	-0.22	994.52	646.80	-0.01	1102.24	6467.81
2	Arunachal Pradesh	681.84	503.40	-0.07	316.48	205.84	0.00	358.64	2066.13
3	Assam	1647.92	1216.64	-0.17	764.88	497.44	-0.01	844.88	4971.58
4	Bihar	4810.32	3551.40	-0.49	2232.76	1452.12	-0.01	2452.88	14498.98
5	Chhattisgarh	1532.92	1131.76	-0.16	711.52	462.76	-0.01	793.48	4632.27
6	Goa	188.12	138.88	-0.02	87.32	56.80	0.00	95.00	566.10
7	Gujarat	1534.92	1133.20	-0.16	712.44	463.36	-0.01	795.00	4638.75
8	Haryana	539.52	398.32	-0.05	250.44	162.88	0.00	273.44	1624.55
9	Himachal Pradesh	354.88	262.00	-0.04	164.72	107.12	0.00	180.96	1069.64
10	Jammu & Kashmir	922.76	681.24	-0.09	428.32	278.56	0.00	0.00	2310.79
11	Jharkhand	1562.28	1153.44	-0.16	725.16	471.60	-0.01	801.52	4713.83
12	Karnataka	2345.68	1731.80	-0.24	1088.76	708.08	-0.01	1208.52	7082.59
13	Kerala	1244.28	918.64	-0.13	577.52	375.60	0.00	633.08	3748.99
14	Madhya Pradesh	3756.68	2773.52	-0.38	1743.68	1134.04	-0.01	1936.64	11344.17
15	Maharashtra	2747.84	2028.68	-0.28	1275.44	829.48	-0.01	1422.08	8303.23
16	Manipur	307.08	226.72	-0.03	142.52	92.72	0.00	156.16	925.17
17	Meghalaya	319.52	235.92	-0.03	148.32	96.44	0.00	162.92	963.09
18	Mizoram	228.96	169.04	-0.02	106.28	69.12	0.00	116.28	689.66
19	Nagaland	247.84	183.00	-0.02	115.04	74.84	0.00	126.08	746.78
20	Odisha	2310.36	1705.72	-0.24	1072.36	697.44	-0.01	1188.96	6974.59

21 Punjab	784.88	579.48	-0.08	364.32	236.92	0.00	398.24	2363.76
22 Rajasthan	2734.88	2019.12	-0.28	1269.44	825.60	-0.01	1415.28	8264.03
23 Sikkim	182.64	134.84	-0.02	84.80	55.16	0.00	92.48	549.90
24 Tamil Nadu	2002.28	1478.24	-0.20	929.36	604.44	-0.01	1028.56	6042.67
25 Telangana	1212.92	895.48	-0.12	563.00	366.16	0.00	626.32	3663.76
26 Tripura	319.52	235.92	-0.03	148.32	96.44	0.00	162.40	962.57
27 Uttar Pradesh	8938.28	6599.04	-0.91	4148.80	2698.20	-0.03	4562.68	26946.06
28 Uttarakhand	523.60	386.56	-0.05	243.04	158.04	0.00	267.68	1578.87
29 West Bengal	3645.20	2691.20	-0.37	1691.96	1100.40	-0.01	1860.40	10988.78
Total	49770.52	36745.08	-5.06	23101.52	15024.40	-0.16	25062.80	149699.10

Annexure "B"

Comparative details of releases during 2014-15 (as per 13th Finance Commission recommendation) and proposed to be released during 2015-16 (as per 14th Finance Commission recommendation)

(` Crore)

S. No. Name of State

1 Andhra Pradesh	17789	29247
2 Arunachal Pradesh	2031	7232
3 Assam	13414	19592
4 Bihar	40155	50748
5 Chhattisgarh	9698	16213
6 Goa	1162	1981
7 Gujarat	12796	16236
8 Haryana	4633	5686
9 Himachal Pradesh	3818	11753
10 Jammu & Kashmir	7272	17980
11 Jharkhand	11111	16499
12 Karnataka	18120	24790
13 Kerala	9620	17762
14 Madhya Pradesh	26632	39705
15 Maharashtra	24587	29062
16 Manipur	3354	5304
17 Meghalaya	2165	3989
18 Mizoram	1966	4553
19 Nagaland	3085	5817
20 Orissa	17880	24411
21 Punjab	6566	8273
22 Rajasthan	23751	28925
23 Sikkim	1325	1925
24 Tamil Nadu	20581	21150
25 Telangana	11924	12823
26 Tripura	2732	4458
27 Uttar Pradesh	73105	94313
28 Uttaranchal	4691	5526
29 West Bengal	27120	46910
Total	403083	572863

# States' share for 2013-14 includes all the Finance Commission recommended grants.

\* State's share includes Post Devolution Revenue Deficit Grant but does not include Local Body Grants.